

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 544 of 1998

Friday, this the 20th day of April, 2001

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER  
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. C. Krishnan Nair,  
Canteen Boy 'B' CTN,  
Vikram Sarabai Space Center,  
Thiruvananthapuram.  
Now residing at TC No. 30/351,  
Naluketttil Veedu, Anayara PO,  
Thiruvananthapuram. ....Applicant

[By Advocate Mr. T. Rajesh]

Versus

1. The Director,  
Vikram Sarabai Space Center, Veli,  
Thiruvananthapuram.
2. The Controller,  
Vikram Sarabai Space Center, Veli,  
Thiruvananthapuram.
3. Head PGA (Personnel and General Administration),  
Appellate Authority, Vikram Sarabai Space Center,  
Thiruvananthapuram.
4. The Administrative Officer-II (RM),  
Disciplinary Authority, Vikram Sarabai Space Center,  
Thiruvananthapuram.
5. Union of India, represented by its Secretary,  
Department of Space, New Delhi. ....Respondents

[By Advocate Mr. C.N. Radhakrishnan (rep.)]

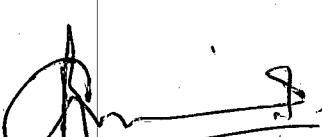
O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

None for the applicant. Counsel for respondents  
present.

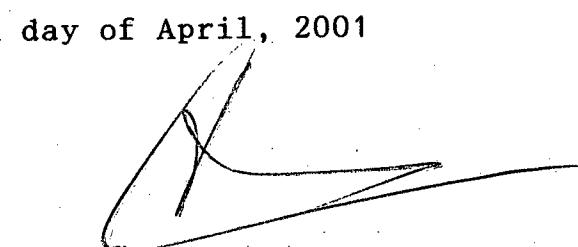
2. The Original Application is dismissed for default. No  
costs.

Friday, this the 20th day of April, 2001



G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER

ak.



A.M. SIVADAS  
JUDICIAL MEMBER